

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1323
TO BE ANSWERED ON THE 11TH FEBRUARY, 2025

BENEFITS AND FACILITIES FOR FARMERS

1323. SMT. MALVIKA DEVI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the steps being taken by the Government to ensure that PAX is given in time to all the farmers;
- (b) the steps being taken by the Government to ensure that if broken rice can be used by the ethanol plants, they may be picked up in such a way that the farmers benefit from the same; and
- (c) the steps being taken to ensure that farmers specially in backward areas and villages are informed in time about the seeds fertilizers and other benefits and facilities provided by the Government?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a): There is no such program as 'PAX' under the Ministry of Agriculture and Farmer's Welfare.
- (b): Under the Open Market Sales Scheme (Domestic) policy of Department of Food & Public Distribution dated 17.01.2025, the reserved price for sale of rice to ethanol distilleries for production of ethanol has been fixed at Rs. 2250/- per quintal (Pan-India) for a total quantity not exceeding 24 LMT.
- (c): The Agriculture Extension activities are undertaken by Agricultural Technology Management Agency (ATMA) and Krishi Vigyan Kendras, which include farmer training, demonstrations, exposure visits, Kisan Melas, mobilization of farmer groups to create awareness among farmers on the benefits of various schemes including quality seeds & judicious use of fertilizers, to increase agricultural productivity.
